

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION NO. 2305
TO BE ANSWERED ON 31.07.2017**

Functionaries of Universities

2305. DR. ANUPAM HAZRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the posts of Visitor, Chancellor, Vice Chancellor (VC) and Pro-Vice-Chancellor of Central Universities are beyond the jurisdiction of notifications/circulars of Central Secretariat manual of office procedure; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a)&(b): The Central Secretariat Manual of Office Procedure brought out by the Ministry of Personnel, Public Grievances and Pension, Department of Administrative Reforms and Public Grievances, Government of India prescribes procedures for secretariat work for those employees who serve in the Central Secretariat. It is not applicable to the posts of Visitor, Chancellor, Vice Chancellor and Pro-Vice Chancellor of the Central Universities. The Central Universities are autonomous institutions governed under the provisions of their respective Acts and Statutes, Ordinances and Regulations framed thereunder.
